

O/c

**THE GAUHATI HIGH COURT AT GUWAHAT**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-28/2003(Pt.)/3508 /A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Sanjay Hazarika,  
District and Sessions Judge,  
Hailakandi.

Dated Guwahati the 25<sup>th</sup> May, 2022.

Sub: **Station leave permission.**

Ref:- Your letter No. JHD/V/2022/14/2001, dtd 24.05.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, along with the official vehicle, at own cost, from the morning of 26.05.2022 till the evening of 29.05.2022**, has been granted. The Addl. District & Sessions Judge, Hailakandi will remain in charge of your Court and office in your absence.

Yours faithfully,


Sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-28/2003(Pt.)/3509/A, dated** , 25-05-2022

Copy to :

1. The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**

Rda